

(b) if so, the details thereof; and

(c) the demands of various States for sharing natural gas and the decisions taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) The prices of natural gas were last revised w.e.f. 1.1.92 and there is no proposal for revision under consideration at present.

(b) Does not arise.

(c) allocations and supplies of natural gas are not made on a Statewise basis. While State Government represent from time to time for allocation of gas to units located in their States, allocations to downstream units are made on the basis of best economic use and priority to core sectors such as power and fertilizer.

AIDS Control

5279. SHRI MANIKRAO HODLYA GAVIT; Will the Minister of HEALTH AND FAMILY WELFARE be passed to state:

(a) whether the Government propose to launch a programme to create awareness of AIDS at University level and below;

(b) if so, the details thereof; and

(c) the incentives proposed to be given to the students?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). yes, Sir. A scheme 'University Talk AIDS' has been approved which would cover all University and pre-University level students in the country. The scheme is being implemented by the Ministry of Human Resources Development through national Services Scheme.

(c) The national Service Scheme would award Commendation Certificates to the students doing exceptional work for creating AIDS/HIV awareness.

[*Translation*]

Leprosy Patients

5280. SHRI VISHWANATH SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be passed to state:

(a) the number of leprosy eradication Centres functioning in Uttar Pradesh at present;

(b) the assistance given by the Union Government to these Centres during 1992-93;

(c) whether these Centres are also getting assistance from the world Health Organisation;

(d) if so, the details thereof;

(e) whether patients are given free medicines at these Centres; and

(f) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The State of Uttar Pradesh have the following centres under NLEP:

i) Leprosy control Units/ Modified Control Units	122
ii) Urban Leprosy Centres	60
iii) SET Centres	1023
iv) District leprosy Units	17
v) Temporary Hospitalization Wards	17
vi) Sample Survey-cum- Assessment Unit	1